

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 582 OF 2025**

**IN THE MATTER OF:
Jagdish Chandra Saini**

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 28.11.2025)

Jagdish Chandra Saini

.....PETITIONER

VERSUS

1. State of Haryana
Through Additional Chief Secretary,
Environment and Climate Change Department, Government of Haryana
IInd Floor, Bays No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: environment@hry.nic.in / csharyana@gov.in **Respondent No.1**
2. District Magistrate, Hisar
Mini secretariat, First floor, Rajgarh Road,
Jawahar Nagar, Hisar - 125004
Email: dchsr@hry.nic.in **Respondent No.2**
3. Executive Officer, Municipal Council, Hansi
576, Dhola Kuna, Hansi, Haryana 125033
Email: eo-hansi@ulbharyana.gov.in/ secymchansi@gmail.com **Respondent No.3**
4. Executive Engineer, Public Health Engineering Department (PHED), Hansi
Bay No. 13-18, Sector 4, Panchkula, 134112, Haryana
Email: **Respondent No.4**
5. Haryana Pond and Waste Water Management Authority
Through Member Secretary
Plot No-9 DHL Square, 3rd floor,
IT Park Sector-22 Panchkula, Haryana 134112
Email: ms.haryanapondauthority@gmail.com/ hpwwma@gmail.com/
evc.haryanapondauthority@gmail.com **Respondent No.5**